

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**  
**SPECIAL BENCH (COURT - II)**

206/241-242/ND/2018

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019.**

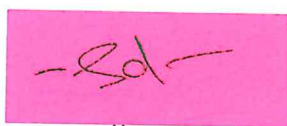
**NAME OF THE COMPANY: Ms. Purnima Gupta V/s. M/s. Purnima Colonizers Pvt. Ltd.**

**UNDER SECTION 241-242 OF THE COMPANIES ACT, 2013**

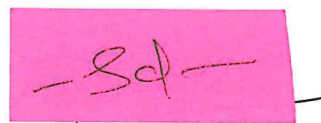
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
<b>Present:</b>		Mr. R.K. Gupta, Ms. Swaralipi Deb Roy, Advocates for the Petitioner		
		Mr. P. Nagesh, Ms. Pooja Saigal, Mr. Akshay Gupta, Mr. Amit Kr. Yadav, Advocates for the Respondent		

**ORDER**

List is before the Regular Bench on 14th January, 2020.



**(L.N. Gupta)**  
**Member (T)**



**(Dr. Deepti Mukesh)**  
**Member (J)**